

Annexure-3

Name of the corporate debtor: M/S HYGIENE FEEDS & FARMS PRIVATE LIMITED; Date of commencement of CIRP: 18.07.2022 ; List of creditors as on: 27.06.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Punjab National Bank	-	27-07-2022	61,04,50,301.00	61,04,50,301.00	Secured financial creditor	61,04,50,301.00	-	No	100.00%	-	-	-	-	
	Total			61,04,50,301.00	61,04,50,301.00		61,04,50,301.00	-		100.00%			-		

Note: Union Bank of India filed claim as beneficiary of third party guarantee as Financial Creditor in the matter of M/s Hygiene Feeds & Farms Private Limited. In view of the decision of the Hon'ble Supreme Court of India in the matter of **Anuj Jain (RP) vs Axis Bank Limited & ORS.**, the claim has been rejected as Financial Creditor. The Bank has not filed fresh claim. Hon'ble Supreme Court held that the beneficiary of third-party guarantee is not a Financial Creditors.